

BY EMAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/5440/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 14th September, 2018.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your Email Dated the 13th August.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 20.09.2018 along with station leave permission w.e.f. the evening of 18.09.2018 till the morning of 24.09.2018, has been granted/~~rejected~~.

The District and Sessions Judge, Barpeta will remain in-charge of your Court and Office in your absence.

Yours faithfully,



Joint Registrar (vigilance)

